



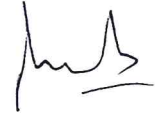
(22)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/462/IB/2018  
NAME OF THE PETITIONER : TDB SPINNERS PVT LTD  
NAME OF THE RESPONDENT : BHARAT TEXTILES & PROOFING INDUSTRIES LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1	AMRITH BHARADWAJ	Petitioner	
2	ROHAN RAJASEKHARAN	Counsel for Respondent	
3	AJEET KUMAR BHANJARI	DIRECTOR OF RESPONDENT	

**ORDER**

Counsels for both the parties are present. Respondent present. As seen from the order dated 06.08.2018, the parties were directed to remain present before this Bench. But the Petitioner could not reach. Therefore, it is again directed that both the parties will remain present before this Bench on next date of hearing. Put up on 12.09.2018 at 10.30 A.M.

-sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk